## PROFORMA FOR DECLARATION OF ASSETS

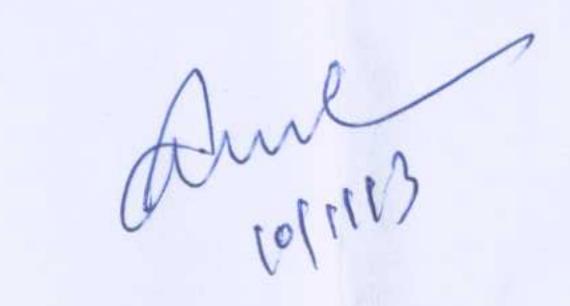
(As On 31-03-2012)

Name of officer (In Full) : Abdul Zahid Qurashi

Date of Birth : 28-02-1967

Present post held : 1 st Addl. District & Session Judge Baloda Bazar, Distt- Raipur (C.G.)

			Immovable Property	
Name of District. Sub-Divi	sion, Nmae and details o	f Property	If not in own name, state in whose name	How accuired? Whether by purchase lease
Taluka and Village in v	which Housing and other	Land	held and his/her ralationship to the Govt.	mortgage, inheritance, gift or otherwise with
property is situated	Building		Servant	details of persons from whom acquired
1	2	3	4	5
1 Mouja Mova (Raipur)	-	Plot	-	Purchase by self
Distt Raipur (C.G.)		Khasra No. 517/17 area 1500 Sqft.		Rs 4,50,000
2 Mouja Jhinga bai takli	House	-	-	Purchase by self
Ward No 61 Nagpur	Khasra No. 238,			Rs. 46,00,000 (On loan)
(Maharashtra)	House No 1212/A/23			
	N	Iovable Proj	perty (Valued Above 25,000/- of Rs.)	
Name of Articles				
1 Moter Cycle	Rs. 46000 /-			
2 Hyundi Car i10	Rs. 400182/-			
3 LCD	Rs. 34,500 /-			
			Jewellary (Lump Sum)	
Jewellary (Worth Rs.) Abou	t Rs 60000 /-			



		Shares debentures	
Name o	of Issuing Company	Nos. of Shares	
Debentures of L&T Infra	astructure Finance Company Limite	d Rs 20000	
	Lit	fe Insurance Policy & Others	
Name of Issuing Company		Amount	
LIC		Rs 5,10,000	
	Bank D	eposites/ Securitics & Investments	
	Name of Bank	City	Amount
) Fixed Deposits	-	_	- Timount
2) Saving Bank A/cs	1 State Bank Of India 2 Axis Bank	Baloda bazar Nagpur	62522.31 (as on date 09/01/13) Rs. 10,732.64 (as on date 09/01/13)
B) PPF			Rs. 42,252
) GPF			Rs 2,87,448
S) NSS			Rs, 40,000
Others	_	_	1(3, 40,000

In case where it is not possible to assess the value accurately the approximate value in ralation to present condition may be indicated. Note: The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965

Signature & Date